

[Shri Dassappa]

ty-ninth Report of the Estimates Committee on the Ministry of Commerce and Industry—Small Scale Industries—Part II (The National Small Industries Corporation Limited, New Delhi).

**Shri Braj Raj Singh** (Firozabad): It is reversed in the Order Paper. Has it been reversed?

**Mr. Speaker:** Hon. Members will kindly see that they follow the order put down in the Order Paper so that hon. Members may be able to follow.

12.21 hrs.

## PUBLIC ACCOUNTS COMMITTEE

## FORTY-SECOND REPORT.

**Shri C. R. Pattabhi Raman** (Kumbakonam): I beg to present the Forty-second Report of the Public Accounts Committee on the Appropriation Accounts (Civil) 1959-60 and Audit Report, 1961.

12.21½ hrs.

## JOINT COMMITTEE ON OFFICES OF PROFIT

## FIFTH REPORT

**Shri C. R. Pattabhi Raman** (Kumbakonam): I beg to present the Fifth Report of the Joint Committee on offices of Profit.

12.22 hrs.

## RAILWAY BUDGET—GENERAL DISCUSSION—Contd.

**Mr. Speaker:** The House will now proceed with the General discussion on the Budget (Railways) for 1962-63. Shri Raghunath Singh was in possession of the House.

**Shri Braj Raj Singh** (Firozabad): How much time is there?

**Mr. Speaker:** Time taken is two hours and 55 minutes. Time left is

two hours and five minutes. How long does the Minister or do the Ministers propose to take?

**The Deputy Minister of Railways** (Shri Shahnawaz Khan): Thirtyfive, 40 minutes.

**Mr. Speaker:** It is now 12.20; Shall I call him at a quarter to two o'clock?

**Shri Shahnawaz Khan:** Yes.

**Mr. Speaker:** I will call him at a quarter to two.

**श्री रघुनाथ सिंह** (बाराणसी) : अध्यक्ष महोदय, कल हमारी बहन श्रीमती पार्वती-कृष्णन् ने एक सैद्धान्तिक प्रश्न उपस्थित किया और इस बात का आरोप लगाया कि सदर्न रेलवे ने एक सर्क्युलर इसू किया था जिसमें कहा गया था :—

"Railway employees should not participate in the election campaign . . ."

प्रागे चल कर उन्होंने कहा :

"I think that they should be given the right to participate in electioneering."

अध्यक्ष महोदय मैं आपके सामने यह चीज रखना चाहता हूँ कि लोकतंत्र में यह परम्परा है कि राज्य कर्मचारी चुनावों में भाग नहीं लेते। आप देखेंगे कि हाउस आफ कामन्स के लिए जब चुनाव होते हैं तो वहाँ भी एक परम्परा है जो इस प्रकार है :

They cannot be Members of either House of Parliament. They must not take part in political campaigns. They do not change when a Ministry goes out of office.

यह परम्परा केवल लोकतंत्रीय देशों में है। अगर सरकारी कर्मचारी इलेक्शन में भाग लेने लगे तो फिर पुलिस को भी इलेक्शन में भाग लेना चाहिए, फौज को भी लेना चाहिए।